



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu

Notification
Jammu, the 29th of November 2018.

SRO 529 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Mr. Nazir Ahmad Sheikh L/A Naib Tehsildar to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Anantnag.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

NO: LD (P) 95/1-Anantnag.

Dated: - 29 - 11 - 2018

Copy to the: -

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Anantnag. This is with reference to his letter No. DMK/PA/2018/1195-97 Dated 22-11-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- ✓ 6. SRO Section, Department of L, J & PA (w.7.s.c).

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,